

Annexure – 7

Name of the corporate debtor: PERFACT COLOR DIGITAL PRINTS PRIVATE LIMITED, Date of commencement of CIRP: 09.12.2019, List of creditors as on: 15.01.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	Assessing Authority Gurugram (W) Through Excise And Taxation Commissioner	-	13.08.2020	12,15,71,789	12,15,71,789	Outstanding VAT Liability & CST Liability	No	Not part of CoC	0	0	0	0	The said Claim was received by IRP on 13/08/2020 and the same was provided to RP on 14/08/2020 and the same was also sent by the Department to RP on 17/08/2020